GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1326
ANSWERED ON:01.12.2014
EMPLOYMENT TO ITI TRAINEES
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the high unemployment rate of students trained in the Industrial Training Institutes (ITIs) and under various skill development programmes;
- (b) if so, the details thereof including current employment status of such trained students during each of the last three years and the current year, State/UT-wise including Chandigarh;
- (c) whether the current system of skill development being followed under various schemes is linked with placement of the skilled people;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to address the issue?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): Administration of ITIs are under the control of State Governments/Union Territory Administrations and therefore, data on employment and unemployment is not maintained centrally. However, according to performance evaluation of ITIs conducted by Quality Council of India in January 2011, about 60% of graduates from Government ITIs get employment.

Ministry of Labour & Employment has also conducted study for evaluation of its two Schemes. As per result of Vocational Training Improvement Project (VTIP) mid-terms tracer study conducted in May, 2012, 60% of ITI pass out find employment with in one year of finishing of their training.

As per study conducted to ascertain the impact of the Scheme for Upgradation of 1396 Government ITIs through PPP, average percentages of placement of trainees to total pass out are as under:

S.No. Year Placement Percentage 1. 2007-08 65.35 2. 2008-09 64.4 3. 2009-10 69.95 4. 2010-11 66.05

(c) to (e): The skill development schemes of MoL&E are adequately linked with placement of its trainees as per details given below:

Craftsmen Training Scheme - "Placement Cell" in every Government and Private ITIs is required to be set up to facilitate the passed out trainees in getting placement in different industries.

Skill Development Initiative Scheme - Vocational Training Providers have to ensure wage employment to at least 50% passed trainees of a batch for semi-skilled worker for that state within 3 months of end of training for at least six months.